

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:1510
ANSWERED ON:18.11.2010
GROUNDING OF PILOT
Jeyadural Shri S. R.

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether Air India Management grounded a pilot who pointed out defects in three of the four wheels of the aircraft and refused to fly the aircraft pleading passengers' safety;
- (b) if so, the fact of the matter;
- (c) whether the Directorate General of Civil Aviation has prescribed that aircraft tyres should be in good condition especially during monsoon season;
- (d) if so, whether the tyres were inspected in the presence of an official from DGCA before taking any action against the Pilot;
- (e) if so, the details thereof; and
- (f) if not, the reasons therefor?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

- (a): No, Madam.
- (b): Does not arise.
- (c): Yes, Madam.
- (d), (e) and (f): Do not arise in view of reply to (a) above.